GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS

RAJYA SABHA UNSTARRED QUESTION NO. 3505 ANSWERED ON 01.04.2025

SECURITY OF PORTS

3505. DR. V. SIVADASAN:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) the name of the Governmental agency in charge of the security of the public and privateports and screening the imported cargo;
- (b) the number of posts sanctioned towards screening cargo and security in each port; and
- (c) the number of posts lying vacant in the sections dealing with screening of cargo and security of ports?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

(a) to (c)CISF is providing security to 12 Major Ports, 01 Dock Complex and 01 Minor Port (Port of Port Blair) with a role which includes access control and perimeter security including water front of the port. Further, the Non Major Ports are under the jurisdiction of Coastal States / Union Territories and matters of security are addressed by State Maritime Boards through Port Facility Security Advisory Committees. Central Board of Indirect Taxes and Customs (CBIC) is responsible for cargo screening at the ports. The details of sanctioned posts and vacant posts for security of port units are given at Annexure.

Annexure

Details of sanctioned postsand vacant posts of port units

S.No.	Port Units	Sanctioned Posts	Vacant Posts
1	Chennai Port	427	27
2	Cochin Port	171	20
3	Kamarajar Port	141	16
4	Haldia Dock Complex	476	76
5	Jawaharlal Nehru Port	563	62
6	Syama Prasad Mookerjee Port	622	77
7	Deendayal Port	510	136
8	Mormugao Port	172	22
9	Mumbai Port	505	116
10	New Mangalore Port	212	32
11	Port of Port Blair	241	28
12	Paradip Port	427	84
13	V.O. Chidambaranar Port	205	25
14	Visakhapatnam Port	509	21
	Total	5181	742
